

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2317  
ANSWERED ON:23.08.2013  
BAN ON GOLD PROCESSED DRUGS IN CGHS  
Nagpal Shri Devendra

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has banned distribution of certain costly drugs including gold processed drugs in the Central Government Health Scheme Ayurvedic dispensaries;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective steps taken/being taken by the Government in this regard?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (c): Costly drugs have not been banned, however, those containing heavy metals concentration above the permissible level (as per WHO/Indian Pharmacopoeia standardization) are not allowed without getting these tested analytically from approved/NABL accredited laboratories as these are injurious to health. Department of AYUSH has already issued guidelines in this regard.